

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 08.04.2021

In the court of the Registrar

12:00 Noon (VIRTUAL MODE)

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 697 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & 14 Ors.	Ankit Parashar
2.	I.A. No. 700 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & 14 Ors.	Ankit Parashar

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By Order
-sd/-

Deputy Registrar